

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6168 OF 2001

BHUDEV SHARMA

Appellant (s)

VERSUS

DISTRICT JUDGE, BULANDSHAHR & ANR.

Respondent(s)

(With office report)

Date: 25/10/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. Gaurav Jain, Adv.

Ms. Abha Jain,Adv.

For Respondent(s)

Mr. Ashok K. Srivastava,Adv. (N.P.)

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the appellant.
Learned counsel for the respondent is not present.
Hearing concluded.
Judgment reserved.

(Sukhbir Paul Kaur)
Court Master

(Vijay Dhawan)
Court Master